

**The High Court Of Madhya Pradesh****MP-2938-2018***(SHIVMURTI MISHRA AND OTHERS Vs RAM VISHAL SAHU AND OTHERS)***Jabalpur, Dated : 25-11-2020****Heard through Video Conferencing.**

PUD dated 06.11.2020 for extension of time for deciding the case perused.

Further eight months' time is granted for disposal of the case from today.

Accordingly, PUD stands disposed of.

**(NANDITA DUBEY)  
JUDGE**

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